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Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD**

**Contempt Petition No. 150 of 2007
Original Application No. 400 of 2007**

Monday, this the 17th day of March, 2008

**Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. K.S. Menon, Member (A)**

Vyas Muni, aged about 45 years son of Late Girja Shanker, Resident of Village Gram Sarai Khurd, Post Achola, Tahsil Meja, District Allahabad.

By Advocate Sri Satish Dwivedi

Applicant

Versus

1. Sri Neeraj Sinha, Chief Security Commissioner, East Central Railway, Hajipur, Bihar.

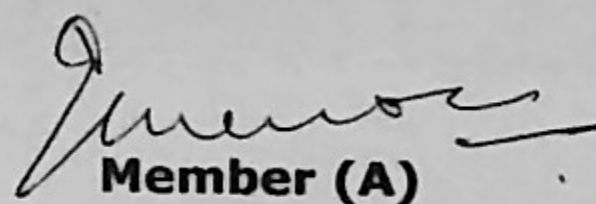
By Advocate Sri P.N. Rai

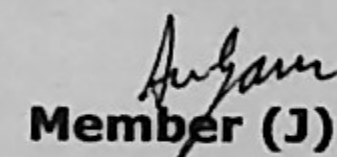
Opposite Party

ORDER

By A.K. Gaur, Member (J)

Learned counsel for the applicant has fairly conceded that the Order and direction of this Tribunal dated 20.04.2007 has been complied with by the respondents. Accordingly, we dismiss the contempt petition and notice issued to the respondent is discharged.


Member (A)


Member (J)

/M.M/